

(c) and (d) Construction of road over/under-bridges in replacement of existing level crossings is undertaken jointly and on cost-sharing basis with the State Government/Road Authority, who are required to sponsor firm proposal, therefor and give an undertaking to bear about 50 per cent of the cost as per extent rules. No firm proposal for construction of a road over-bridge in replacement of any of the level crossings near Alwar has so far been sponsored by the State Government/Road Authority.

.. Expansion of Paradip Port ..

8439. SHRI CHINTAMANI PANIGRAHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a plan for Rs. 48.11 crores for expansion of Paradip Port in the Sixth Plan had been submitted to the Planning Commission; and

(b) if so, whether this Plan has been approved by the Planning Commission?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b) An outlay of Rs. 45.31 crores has been included in the Sixth Plan (1980-85), with the approval of Planning Commission, for the development of Paradip Port.

Rural Health Scheme Submitted by Madhya Pradesh Government

8440. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Rural Health Scheme has been submitted by the Government of Madhya Pradesh for implementation in the State;

(b) whether the same has been approved by the Central Government;

(c) the estimated cost and details of the scheme;

(d) how much of it will be financed by the Government of India; and

(e) what specific projects will be taken in Madhya Pradesh under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHARANJAN LASKAR): (a) No.

(b) to (e) Do not arise.

.. Loan Assistance for Mechanised Sailing Vessel in Gujarat ..

8441. SHRI C. D. PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of applications received and granted with amount for the loan assistance for mechanised sailing vessels in Gujarat from 1976 till date, year-wise; and

(b) whether Government are considering to increase such assistance?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b) Under the scheme for grant of loans for construction of mechanised sailing vessels and mechanisation of the existing sailing vessels, the Government of India advance repayable loans to the maritime State Governments, for being disbursed to the parties concerned. The number of applications received and loans granted from 1976 till 1980-81, year-wise, by the Government of Gujarat were as under:—